

Funds for wind Energy Projects in Andhra Pradesh

1531. SHRI GIREESH KUMAR SANGHI: Will the Minister of NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) the details of the funds sanctioned by Government for the wind energy projects in Andhra Pradesh for the last six months;

(b) whether any special scheme was introduced or implemented during the last year to tap the wind energy resources in Andhra Pradesh and other States;

(c) if so, the details thereof, and

(d) whether Government is thinking of utilizing wind energy to its optimum level to lessen the burden of electricity shortage in the country?

THE MINISTER OF STATE OF THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (SHRI VILAS MUTTEMWAR): (a) An amount of Rs.3 78 crore has been released by Government of India for setting up of a 2 5 MW capacity demonstration wind power project at Narasimhakonda, Nellore district of Andhra Pradesh.

(b) and (c) No Sir. No special component was introduced in the wind power scheme during the year 2003-2004.

(d) A wind power capacity addition of 1500 MW is envisaged during the Tenth Plan period and wind power projects of 857 MW have been established during the first two years of the Tenth Plan Period.

Non-Conventional energy projects in Uttaranchal

1532. SHRI HARISH RAWAT: Will the Minister of NON-CONVENTIONAL ENERGY SOURCES be pleased state:

(a) the number of non-conventional energy projects operating in Uttaranchal;

(b) whether Government have proposal to set up more such projects in distant and interior areas of the State in the year 2004-05; and

(c) if so, the details of such projects, district-wise and the families and villages likely to be benefited by these schemes?